

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.06.2020 (THURSDAY)

COURT – II

10:25 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreasha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1510 of 2019	Srikanth Dwarakanath Liquidator of Surana Power Ltd. Vs. Bharat Heavy Electricals Ltd.	Puneet Singh Bindra	Punit Dutt Tyagi

10:30 AM

(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 558 of 2020	Indian Overseas Bank Vs. Arvind Kumar, Resolution Professional/Liquidator Richa Industries Ltd.	Rakesh Gupta	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 97 of 2020	K.S. Sreenivasan Vs. Landmark Housing Projects (India) Pvt. Ltd.	Anasuya Chaudhury	Kumar Kushyant Singh
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar